

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.210- IA/1094(AHM)2023
ITEM No.211- IA 530 of 2020
in
CP(IB) 312 of 2018

Proceedings under Section 9 IBC

IN THE MATTER OF:

Narayani Ispat Limited
V/s
Aditya Exim Limited

.....Applicant

.....Respondent

Order delivered on: 02/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Atul Sharma, Adv.
For the Income Tax : Ms. Bhumi Gandhi, Adv. for Ms. Maithili Mehta, Adv.
For the Respondent : Mr. Ravi Karnavat, Adv.

ORDER

IA/1094(AHM)2023

In view of the recent development, Ld. Counsel for the applicant requested for adjournment.

List for further consideration on 15.07.2024.

IA 530 of 2020

List for further consideration on 15.07.2024

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)